

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C). No. 1633 of 2004

....

Sahdeo Mandal & Ors. Petitioners

Versus

The State of Jharkhand through the Secretary, Revenue and Land Reforms Deptt,
Govt. of Jharkhand, Ranchi & Ors. Respondents

....

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioners : None
For the Respondents : Mr. A.K.Choudhary, Adv.
Ms. Shreshtha Mehta, AC to SC-II

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The matter was taken up through Video Conferencing. Learned counsel for the respondents had no objection with it and submitted that the audio and video qualities are good.

19/05.04.2021 Nobody appears on behalf of the petitioner. However, learned counsel for the respondents is present.

With a view to give one more chance to the petitioners, put up this case on 27.04.2021.

(Rajesh Kumar, J.)

Shahid/